

# HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION

## NOTIFICATION

Shimla, the 2<sup>nd</sup> day of December, 2023

### Fixation of Multiyear Control Period

**No. HPERC-F(1)-2/2018** – In supersession of this Commission's Notification No. HPERC-F(1)-1/2018 dated 29<sup>th</sup> December, 2018, published in the Rajpatra, Himachal Pradesh on 2<sup>nd</sup> January, 2019 and in exercise of the powers conferred by Clause (13) of Regulation 3 of the HPERC (Terms and Conditions for Determination of Hydro Generation Tariff) Regulations, 2011; and Clause (16) of Regulation 3 of the HPERC (Terms and Conditions for Determination of Transmission Tariff) Regulations, 2011, the Himachal Pradesh Electricity Regulatory Commission hereby fixes the period of five years starting from 01.04.2024 as Multiyear Control Period for the purposes of the said Regulations.

**By Order of the Commission,**

- Sd/-

(Chhavi Nanta), HPAS  
**Secretary**